National Company Law Tribunal

Allahabad Bench

CP NO 29/2016

CA NO.18/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Trimar Exports Pvt Ltd With Obettee Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 391/398 of Companies Act, 2013

SI. NO. Name Designation Representation Signature

1. Sik aup 104 Property

2. Fecs Company Pelleni 27/02/16

Cenerally Cempous

1. Signature

Both 1 M. L. Signature

Both 1

Order dated 27.02.2017

CP No.29/2016 CA No. 18/2016 Trimar Exports Pvt Ltd with

obettee Pvt Ltd

Shri S.K. Gupta, PCS for the Company petitioner and Shri M.K. Bagri represents for RD. Judgement is reserved on 28.02.2017.

SH. H.P. CHATURVEDI (Judicial Member)